

**Appellate Tribunal for Electricity at New Delhi
(Appellate Jurisdiction)**

A.No.178 of 2014 & IA No. 289 of 2014

Dated: 19th August, 2015

In the Matter of:

Him Urja Pvt. Ltd.

...Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Ms Swapna Seshadri

**Counsel for the Respondent(s) : Mr. Hemant Singh and Ms. Meghana Aggarwal
for R.No.2**

ORDER

The Bench did not assemble today.

Matter is posted for hearing on **16th September, 2015.**

Court Master